

Essential Commodities Act, 1956. [Placed in Library. See No. LT-8463/74.]

REPORT OF TARIFF COMMISSION ON REVIEW OF DYESTUFF'S INDUSTRY

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): I beg to lay on the Table a copy of the Report (1974) of the Tariff Commission on the Review of Dyestuff's Industry (Hindi version) under sub-section (2) of section 16 of the Tariff Commission Act, 1951. [Placed in Library. See No. LT-8464/74].

NOTIFICATION UNDER INDUSTRIAL DISPUTES ACT

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): I beg to lay on the Table a copy of the Industrial Disputes (Central) Amendment Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 1151, in Gazette of India dated the 26th October, 1974, under sub-section (4) of section 38 of the Industrial Disputes, Act, 1947. [Placed in Library. See No. LT-8465/74].

NOTIFICATION UNDER INCOME-TAX ACT, NOTIFICATIONS re MARKET LOANS FLOATED BY CENTRAL GOVT AND UNDER CAPITAL ISSUES (CONTROL) ACT

SHRI PRANAB KUMAR MUKHERJEE: I beg to lay on the Table—

(1) A copy of the Income-tax (Fifth Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. S.O. 627(E) in Gazette of India, dated the 2nd November, 1974, under section 296 of the Income-tax Act, 1961. [Placed in Library. See No. LT-8466/74].

(2) A copy of Notification No. F.5 (9)-W&M/74, (Hindi and English versions) published in Gazette of India, dated the 14th November, 1974 regarding Market Loans floated by the

Central Government. [Placed in Library. See No. LT-8467/74].

(3) A copy of the Capital Issues (Applications for Consent) (Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. S.O. 541(E) in Gazette of India, dated the 13th September, 1974, under sub-section (2) of section 12 of the Capital Issues (Control) Act, 1947. [Placed in Library. See No. LT-8468/74].

12.59 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Monday, the 11th November, 1974, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Prevention of Food Adulteration (Amendment) Bill, 1974:—

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Prevention of Food Adulteration (Amendment) Bill, 1974 be extended up to the last day of the first week of the Ninety-first Session of the Rajya Sabha".

13 hrs

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED ENTRY OF U.S. NAVAL TASK FORCE INTO INDIAN OCEAN

SHRI INDRAJIT GUPTA (Alipore): I call the attention of the Minister of External Affairs to the